

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 27<sup>th</sup> June, 2023

**NO.HC.VII-56/2020/5815/A###** In continuation to this Registry's earlier notification **NO.HC.VII-56/2020/5795/A** dated 25-06-2023, the Hon'ble Gauhati High Court has been pleased to nominate the following Principal Magistrate of Juvenile Justice Board of the State of Nagaland to attend the programme on the topic "***Legal, Psychosocial & Mental Health Considerations in Juvenile Justice: Frameworks for Child-Inclusive Judicial Response to Children in Conflict with Law***" scheduled to be held w.e.f. **08-07-2023 to 10-07-2023** from **10:00 a.m. to 04:00 p.m.** at the Judicial Academy, Assam.

Sl. No.	Name	Designation and Place of Posting
<b>Nagaland</b>		
1.	Smti Cheliam Khamniungan	Civil Judge (Jr. Divn.)/JMFC, Principal Magistrate, Tuensang

The nominated Officer is requested to report at the venue (**Judicial Academy, Assam**) on **08-07-2023 at 9:00 A.M.** for the aforesaid training programme.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-56/2020/5816-5828/A**

**Dated: 27-06-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland
3. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

***[The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty***

***during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules].***

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

***(He is requested to inform the concerned Judicial Officer of his State to attend the training accordingly)***

7. The nominated Judicial Officer.
  - a. The nominated Judicial Officer is to intimate his/her travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **30-06-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officer, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**
8. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***
9. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

*R. A. Tapadar*  
*27.06.23*  
**REGISTRAR (JUDICIAL)**